

## Declaration of Assets and Liabilities

Year 2025-26

I, LALIT NARAYAN MANDAL, son/daughter/wife of ...Late CHHABILA MANDAL

aged...68 year.. years, belonging to ...MLA (JDU)..... service and presently working as ...BIHAR VIDHAN SABHA, PATNA..... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

No.	Description	Self	Spouse Name(S) USHA KUMARI	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	89,400/-	78,800/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,39,03,345/- Annexure-1	40,28,908/- Annexure-1			
(iii)	Bonds, Debentures and Shares in companies	5,24,828/- Annexure-2	zero			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1,55,730/- Annexure-3	1,98,912/- Annexure-3			
(v)	Motor Vehicles (details of make, etc.)	2367180/- Annexure-4	Zero			
(vi)	Jewellery (give details of weight and value)	59,500/- 5gram gold	24,72,500/- 200g gold & 500 g silver			
(vii)	Other assets, such as values of claims / interests	Zero	Zero			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total)	Anchai-Sultangan), mouza-manjhli,	Zero			

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26/5/26

6180 (रु)

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37.8 (कांति)

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5050 (रु)

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	measurement) -Current market value	Thana no- 80, 3 acra 64 dicial, 27,50,000/-				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Zero	Zero			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Anchal- sultanganj, Nagar Parisad Sultanganj, zamabandi No- 847, 2688 Sq Ft 64,50,000/ -			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Zero			
(v)	Others (such as interest in property)	Zero	Zero			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		Zero
	(ii) Loans from financial institutions		Zero
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Zero
	(b) dues to departments dealing with supply of water		Zero
	(c) dues to departments dealing with supply of electricity		Zero
	(d) dues to departments dealing with telephones		Zero
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Zero
	(f) Other dues, if any		Zero
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account		2,51,306/- A.Y.: 2025 -26 PAN- ABYPM8452F

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Number (PAN)		
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		Zero
(iii) Sales Tax [Only in case of proprietary business]		Zero
(iv) Property Tax		Zero

**C. Personal Detail**

GPF/CPF/PRAN No. :

Gender :

Date of Birth :         (DD/MM/YYYY)

Class/Group :  (A/B/C)

Cadre :   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Lalit Narayan Mandal

Name of Candidate: ..LALIT NARAYAN MANDAL

Place: Patna, Bidhan Sabha

Number & constituency:..Sultanganj-157 MLA (JDU)

Date: 26.05.26

Department:..BIHAR VIDHAN SABHA....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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**Constituency: 157, Sultanganj**

**Name of Candidate: Lalit Narayan Mandal**

**Annexure : 1. Detail of Bank Saving Bank A/c & FDR**

**Lalit Narayan Mandal**

Sl. No	Name of Bank	Branch	Account A/c No	Balance as on	Amount (in Rs.) Saving A/c	sweep & FD Balance	Total Amount
i	State Bank of India	Sultanganj	11434712050	31/03/2026	38,970.84	4,745,620.00	
ii	State Bank of India	Patna	39824046509	31/03/2026	184,406.68		
iii	ICICI Bank	Sultanganj	260701504818	17/10/2025	300,000.00		
iv	ICICI Bank	Sultanganj	260701503860	17/10/2025	0.00	95,890.00	
v	ICICI Bank	Sultanganj	260701500693	30/09/2025	159,948.05		
vi	Bank of India	Sultanganj	463910110000397	31/03/2026	8,692.63		
vii	Indian Bank	Bhagalpur	7502114713	31/03/2026	56,172.00	8,313,645.00	
					<b>748,190.20</b>	<b>13,155,155.00</b>	<b>13,903,345.20</b>

**Usha Kumari (Spouse)**

i	State Bank of India	Sultanganj	11434682829	31/03/2026	464,530.65		
	State Bank of India	Sultanganj	44035606015	31/03/2026		3,000,000.00	
ii	ICICI Bank	Sultanganj	260701501101	30/09/2025	30,687.49		
iii	Bank of India	Sultanganj	463910110003774	31/03/2026	503,860.73		
iv	The Bhagalpur central cooperative Bank Limited	Sultanganj	334001004621	25/03/2024	29,828.85		
					<b>1,028,907.72</b>	<b>3,000,000.00</b>	<b>4,028,907.72</b>

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**Constituency: 157, Sultanganj**

**Name of Candidate: Lalit Narayan Mandal**

**Annexure -2 Equity Share & Mutual Fund**

**Lalit Narayan Mandal**

**A Equity Shares**

S.No	Company Name	Listed/Non Lis Share Price	Date	No of Shares	Value of shares
i	Reliance Industries Limited	Listed	₹ 2,251 10/5/2020	180	₹ 405,090
ii	Reliance home finance Limited	Listed	₹ 2 10/5/2020	2	₹ 4
iii	Reliance Capital	Listed	₹ 8 10/5/2020	2	₹ 15
iv	Nova Iron and steel Limited	Listed	₹ 4 10/5/2020	200	₹ 726
v	UG Hotels and Resorts	Listed	₹ 6 10/5/2020	100	₹ 577
					<u>₹ 406,412</u>

**B Mutual Fund**

S.No	Name	No of Unit	NAV	Date	Value
i	ABSL Tax Relief '96 Fund-ELSS -Growth	1281.23	₹ 32	10/5/2020	₹ 40,884
ii	Axis Long Term Equity Fund-Regular Growth	808.288	₹ 47	10/5/2020	₹ 38,102
iii	Tata India Tax savings fund Regular Plan Growth	2198.467	₹ 18	10/5/2020	₹ 39,430
					<u>₹ 118,416</u>
		<b>Total A+B</b>			<u><b>₹ 524,828</b></u>

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Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

**Annexure -3 Detail of Insurance & Post Office**

	Company	Place	Policy No/A/c No	Subscription date	date of maturity	Annual Premium A Years	Total Amount Deposited
i	LIC	Sultanganj	526231020	12/7/2011	2/28/2039	₹ 10,382 28	₹ 155,730
							<b>Total</b>
							<b>₹ 155,730</b>
	<u>Usha Kumari (Spouse)</u>						
i	LIC	Sultanganj	848258474	12/9/2019	12/9/2028	₹ 28,416	₹ 198,912
							<b>Total</b>
							<b>₹ 198,912</b>

**Annexure: 4 Detail of Motor Vehicles**

Lalit Narayan Mandal

i	Motor Car	Reg. No: BR01PL9163 , Month of Purhases: March 21	2,367,180
		<b>Total</b>	<b>2,367,180</b>

*Lalit Narayan Mandal.*